<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 171 OF 2017

Dated: 8th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: NTPC Ltd. Vs. Central Electricity Regulatory Comm	issio			Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Venkatesh Mr. Sandeep Ra	ajpu	rohit
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R-2		

Mr. R.B. Sharma for R-7

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>25.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk